

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.01.2018

ORDER NO. 02 of 2018


Hon'ble President is pleased to partially modify the sitting notified vide order no. 179 of 2017 for CESTAT Delhi to the extent indicated below :-

On 5.1.2018 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM applications:

C/ROM/50950-50952/2017-CUS(DB)
C/ROM/50985/2017-CUS(DB)
ST/ROM/51006-51010/2017-CUS(DB)
ST/ROM/51035-51037, 51039/2017-CUS(DB)

Submitted for approval please..

By Order


(A.Mohan Kumar) 31/1/18
Registrar

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31/1/18
Dy. Registrar